

**IN THE INCOME TAX APPELLATE TRIBUNAL  
JODHPUR BENCH (Virtual) JODHPUR**

**BEFORE DR. MITHA LAL MEENA, HON'BLE ACCOUNTANT MEMBER  
AND DR. S. SEETHALAKSHMI, HON'BLE JUDICIAL MEMBER**

**ITA No. 552/Jodh/2018  
Assessment Year 2015-16)**

|  |                                     |                                    |
|--|-------------------------------------|------------------------------------|
| <b>Gomur Fabrics Private Limited,<br/>G-198-200 IRRCO Industrial Area,<br/>4<sup>th</sup> Phase,<br/>Bhilwara – 311001.<br/>PAN No. AABCG5675P</b> |                                     | <b>ACIT, Circle,<br/>Bhilwara.</b> |
| <b>Assessee by</b>   | <b>None.</b>                        |                                    |
| <b>Revenue by</b>  | <b>Shri Karni Dan, Addl.CIT- DR</b> |                                    |
| <b>Date of Hearing</b>   | <b>07.05.2025</b>                   |                                    |
| <b>Date of Pronouncement</b>   | <b>07.05.2025</b>                   |                                    |

**ORDER**

**DR. MITHA LAL MEENA, A.M.:**

This appeal by the assessee is directed against the order of the Commissioner of Income Tax (appeals), Ajmer dated 03.10.2018 in respect of Assessment Year 2017-18.

2. None attended for the assessee. However, the appellant had requested to withdraw the instant appeal in view of settling the matter under the Direct Taxes Vivad Se Vishwas Scheme, 2024. The assessee has furnished copies of Form 2 for settlement of the disputed demand as per Acknowledgement by designated authority. Accordingly, the appellant has made a request to permit withdrawal



of the captioned appeal. The Id. DR has no objection to the assessee's request for withdrawal of this appeal.

4. Accordingly, this appeal of the assessee is dismissed as withdrawn.

Order pronounced on 07/05/2025/05/2025 in open Court.

Sd

(DR. S.SEETHALAKSHMI)  
JUDICIAL MEMBER

Dated : 07/05/2025

Sd

(DR. MITHA LAL MEENA)  
ACCOUNTANT MEMBER

Copies to :

- (1) The appellant.
- (2) The respondent.
- (3) CIT
- (4) CIT(A)
- (5) Departmental Representative
- (6) Guard File

By Oder  
Assistant Registrar,  
Income Tax Appellate Tribunal,  
Jodhpur Bench,  
Jodhpur.